

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.3406 /2019
MA No.3748/2019

New Delhi, this the 19th day of February, 2020

Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)
Hon'ble Mr. Pradeep Kumar, Member (Administrative)

1. Amar Deep KUMar
S/o Sheo Shankar Prasad
Occupation: Junior Works Manager in OPF
Kanpur -208004.
R/o Q.No.FT-29A, Larmour Bagh Colony,
Cantt. Kanpur -208004.

2. Sanjeet Kumar
S/o B N Tiwary
Occupation: Junior Works Manager in SAF, Armapur, Kanpur
-208009
R/o NT/III/439, Matrinagar
Armapur, Kanpur -208009

3.P. Nandmuni Reddy
S/o P; Nagi Reddy
Occupation: Junior Works Manager in HVF
Avadi Chennai-600054
R/o Type-IV, 18/1 HVF Estate Avadi, Chennai-600054

4.Rapeti Nandivardhan
S/o Jagdeeswara Rao
Occupation Junior Works Manager In EFA
Avadi, Chennai-600054
R/o Type-IV, 9/4 Estate Avadi,
Chennai-600054

5.V.P.Subbarao Ramisetti
S/o Venkatta Satyanarayana
Occupation Junior Works Manager
In EFA, AVADI, Chennai-600054
R/o DF1, G V Srinikhetan Apartment
Mittanamalli, air force station.
Avadi Chennai-55

6.Chandar Shekhar Adey
S/o Shetaram
Occupation Junior Works Manager in OFV
Varangaon, Taluka –Bhusawal Jalgaon-425308
R/o Q No.25/B, Type-IV
Ordnance Factory Estate Varangaon
Taluka –Bhusawal Jalgaon-425308 –Applicants

(By Advocate: Ms. Aayushi Singhal for Ms.Tamali Wad)

Versus

1. Union of India through
Through the Secretary
Defence Production, Ministry of Defence
South Block, New Delhi,110001.
2. Director of General of Ordnance Factories & Chairman
Ordnance Factory Board,Ministry of Defence
10 A, S.K. Bose Road, Kolkata-70001.
3. The Secretary
Department of Personnel & Training
Ministry of Personnel, Public Grievances & Pension
North Block, New Delhi-110001.
4. S.K. Srivastava, Per No. 932414
5. Gupteswara Rai, Per No. 932415
6. Mukesh Kumar, Per No.932384
7. Puneet Sinha, Per No. 932384
8. Pushpendra Kumar Gupta, Per No. 932345
9. Pattnaik Brijesh Kumar, Per No.922050
10. Joshi Dilip Kumar, Per No.922052
11. Boppiseti Satyanarayana, Per No.918249
12. Mittal Vijay, Per No. 932344
13. A.K. Bhimksham, Per No.932150
14. Rama Kanta Pati, Per No. 922084
15. Pravakar Panda , Per No. 922053
16. G Naganrujna Reddy, Per No. 918271
17. R.B. singh Per No. 932442
18. S.K. Srivastava, er No. 901470
19. Suklal Mundari Singh, Per No. 922048
20. A.M.Maurya Per No. 932421
21. R.Vijayan Per No. 103013

22. M.R Dongre, Per No. 896319
 23. M.B. Vasudevan Per No. 881135
 24. Ajoy Kumar Per No.932257
 25. Samuel Kerketta, Per No. 922034
 26. R.J. Nagulpalli Per No. 802063
 27. S.R. Ravichandran Per No. 881050
 28. T.Laxman Rao Per No.918312
 29. J Manikyam Per No. 918314
 30. Bharat Chandra Dakua, Per No. 922040
 31. M. Srinivas, Per No. 918446
 32. K. Narsinga Rao Per No.918598
 33. K. Pandu Per No. 918589
 34. U. Bhushanam chasndra Per No.918241
 35. P. Venugopal Per No.918322
 36. R. Velmurugan Per No. 926048
 37. Achaiahdappu Per No. 918384
 38. Shiv Prasad Per No.932303
 39. R.K. Tadvu Per No. 884609
 40. B.K. Bhoi Per No. 922044
 41. Sushil Kmar Behera Per No. 922108
 42. S.C. Khatua per No. 922128
 43. Mavi Chand Ishwar Per No. 932418
 44. Ram Bharat Ram Per No. 932401
 45. V. Premaranjan Per No.881005 - Respondents
- (By Advocate: Mr.Hitesh Kumar Bagai)

ORDER (ORAL)

By Hon'ble Mr. Pradeep Kumar, Member(A):-

Learned counsel for the applicants pleads that their grievance has since been redressed based on a decision in some other OA and accordingly, the applicants seek to withdraw this OA.

The same is dismissed as withdrawn. All pending MAs are also disposed off accordingly.

**(Pradeep Kumar)
Member(A)**

**(Justice Vijay Lakshmi)
Member (J)**